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Members of Parliament has been received wherein the nationalisation of the Peerless General Finance and Investment Company Limited has been demanded; and

(b) if so, what is the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI): (a) Yes, Sir.

(b) Reserve Bank of India have issued a new set of detailed directions to non-banking financial companies conducting benefit/savings schemes which are not hit by the provisions of Prize Chits and Money Circulation Schemes (Banning) Act, 1978. These directions have been issued to ensure the safety of the deposits of the investors. In view of this, the Government do not consider it necessary to nationalise M/s Peerless General Finance and Investment Company Limited, Calcutta.

Setting up of print at Salbonfi

2974. SHRI RAMNARAYAN GOS-WAMI: Will the Minister of FINANCE be pleased to state:

- (a) whether the construction of the proposed mint at Salboni in Midnapore District has started;
- (b) what is the time schedule for such construction and also the probable date of completion;
- (c) what is the financial allocation made in the financial year 1987-88; and
- (d) what is the probable date of starting production?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI); (a) to (d) There is no proposal to set up a mint at Salboni.It is, however, proposed to set up a new note Press at Salboni. Necessary pre-investment activities including land acquisition, soil

testing, preparation of detailed feasibility report, etc. for setting up the new Press have been authorised. The detailed feasibility report is expected to be got ready by the end of this calendar year. It will take 48 months to commission the press after the investment decision is taken. A sum of Rs. 25.00 lakhs has been allocated for the above purposes in the financial yeor 1987-88.

Housing loans of AIR

2975. SHRI JOHN F. FERNANDES: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government are aware that the housing loans for the staff of All India Radio are exhausted in Delhi and its surrounding States and it does not reach down to the far-flung States, including Goa; and
- (b) whether in view of this Government contemplate action to see that this fund is distributed to various State Headquarters on percentage basis, so that maximum persons over a larger area get benefit?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA); (a) No Sir. Sufficient funds are available at present with AIR. There is no application for House Building Advance, which is complete in all respects, pending in AIR.

(b) Does not arise.

Full-fledged Customs Collectorate etc. in Goa

2976. SHRI JOHN F. FERNANDES: Will the Minister of FINANCE be pleased to state;

(a) whether Government contemplate to have a full-fledged customs collectorate and office of Commisioner of Income Tax in Goa after it attained statehood, which are at present based at Bombay and Bangalore respectively; and

(b) whether Government propose to set up an Air Intelligence Unit of Customs at Goa Airport which is being used for International Flights, like other such airports in the country?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI): (a) There is already a full ridged Custom House at Goa headed by an Additional Collector of Customs, functioning under the overall supervision and control of Collector of Customs, Bombay.

The Government is not contemplating to have a full-fledged office of Commissioner of Income tax in Goa.

(b) There is no proposal at present to set up a regular Air Intelligence Unit of Customs at Goa Airport. However, Intelligence Officers are deputed at the time of arrival and departure of international flights for preventive and intelligence work.

Bank Robberies

2977. SHRI LAL K. ADVANI:

SHRI ATAL BIHARI

VAJPAYEE;

SHRI KAILASH PATI

MISHRA:

Will the Minister of FINANCE be pleased to state:

- (a) the total number of dacoities/robberies in banks between 1st April, 1986 and 30th June, 1987 in the country and the amount involved therein;
- (b) how many of them and the amount so involved related to Punjab; and
- (c) when the elaborate instructions for security in banks were issued by Government to meet the problem of bank dacoities/robberies and whether they are proving ineffective or not being implemented in such cases?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI). (a) and (b) Reserve Bank of India' has reported that 140 bank dacoities/robberies involving an amount of Rs. 989.20 lakhs approximately occurred in the country during the period 1-4-86 to 30-6-87. RBI has further reported that during the same period, 54 bank dacoities/robberies involving an amount of Rs. 644.22 lakhs approximately we're reported from Punjab.

(c) A High Power Working Group, which was set up in August, 1982 under the Chairmanship of the then Finance Secretary had reviewed security arrangements in banks and made suggestions for improvements therein. The Report of the Working Group was sent to the public sector banks in August, 1986 for implementing the recommendations. The Banks have been implementing these recommendations in a phased manner. Since to a considerable extent the incidence of bank robberies/dacoities depends on the general security environment prevailing in the area, with changes in the security situation in a region, security arrangements in banks have to be reviewed and strengthened to meet the requirements of the situation. Security arrangements in banks have accordingly been reviewed from time to time and improvements made in the security arrangements of branches keeping in view the risk factor involved.

Setting up of Central Administrative Tribunal

2978. DR. MOHD. HASHIM KIDWAI; Will the PRIME MINISTER be pleased to refer to the reply to Unstar-red Question 942 given in the Rajya Sabha on 1st August, 1985 and state:

(a) what progress has been made in the setting up of the Central Administrative Tribunal: and